		WEELKY STATEMNT FOR DESPATCH OF ORDER		
		EXCISE APPEAL BRANCH		
		CESTAT, NEW DELHI-110066		
		FROM 11.03.2019 To 15.03.2019		
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1.	E/51243/2018	FO/50321/2019	08/03/2019	14/03/2019
2-4.	E/53531 & 53619 & 53871/2014	FO/50326-50328/2019	08/03/2019	14/03/2019
5-6.	E/52357 & 52359/2018	FO/50331-50332/2019	08/03/2019	14/03/2019
7.	E/522298/2018	FO/50342/2019	11/03/2019	14/03/2019
8.	E/52356/2018	FO/50343/2019	11/03/2019	14/03/2019
9.	E/51315/2018	FO/50345/2019	11/03/2019	14/03/2019
10.	E/51087/2018	FO/50346/2019	11/03/2019	14/03/2019
		MISC ORDER		
1.	E/ROM/50465/2018 IN E/58693/2013	MO/50151/2019	07/03/2019	14/03/2019
2.	E/ROM/50008/2019 IN E/50455/2018	MO/50152/2019	07/03/2019	14/03/2019
3.	E/COD/51307/2018 IN E/54015/2018	MO/50167/2019	11/03/2019	14/03/2019
4-5.	E/COD/50089-50090/2019 IN E/50169-50170/2019	MO/50171-50172/2019	11/03/2019	14/03/2019
6-7.	E/COD/50769 & 51236/2018 IN E/52243/2018	MO/50173-50174/2019	11/03/2019	14/03/2019
				Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.